

श्री राज शंकर २/१/१९  
१९८८

## Declaration of Assets and Liabilities

Year 2022-23

I, RAJ SHANKAR VISHWAKARMA son/daughter/wife of RADA VISHWAKARMA

aged 32 years, belonging to BV S (PADMA)

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description                                                                   | Self                                                                                | Spouse Name/Share  | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|-------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|--------------------|------------------|------------------|-----------------------|
| (i)     | Cash                                                                          | 4500                                                                                | KUMAR 2500         | PRYANSHUAS NPL   |                  |                       |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 382 A/C<br>RS. 117077<br>PNR-70480<br>BOB93512<br>ANDRABANK<br>4813<br>CENRA-720781 | ANDRABANK<br>53725 |                  |                  |                       |
| (iii)   | Bonds, Debentures and Shares in companies                                     |                                                                                     |                    |                  |                  |                       |
| (iv)    | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc          | LIC-557556422<br>4026 (69042)<br>LIC-7829463127<br>82055 (37042)                    | LIC<br>4007        |                  |                  |                       |
| (v)     | Motor Vehicles (details of make, etc.)                                        | BR01FB<br>9913                                                                      |                    |                  |                  |                       |
| (vi)    | Jewellery (give details of weight and value)                                  | Gold 25g                                                                            | Gold 30g<br>SP 25g |                  |                  |                       |
| (vii)   | Other assets, such as values of claims / interests                            |                                                                                     |                    |                  |                  |                       |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Rajishankar*

1949  
10/02/22

1988



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description                                                                                                                                 | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---------------------------------------------------------------------------------------------------------------------------------------------|------|----------------|------------------|------------------|-----------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                          | NPL  | —              | —                | —                | —                     |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>- Current market value                      | NPL  | —              | —                | —                | —                     |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value | NPL  | —              | —                | —                | —                     |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            | NPL  | —              | —                | —                | —                     |
| (v)     | Others (such as interest in property)                                                                                                       | NPL  | —              | —                | —                | —                     |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description                                                                             | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|-----------------------------------------------------------------------------------------|---------------------------------------------------------------------|--------------------------|
| (a)     | (i) Loans from Banks                                                                    | NPL                                                                 | —                        |
|         | (ii) Loans from financial institutions                                                  | NPL                                                                 | —                        |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation | NPL                                                                 | —                        |
|         | (b) dues to departments dealing with supply of water                                    | NPL                                                                 | —                        |
|         | (c) dues to departments dealing with supply of electricity                              | NPL                                                                 | —                        |

*Sanjiv*



|     |                                                                                                                                                     |                              |   |
|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------|---|
|     | (d) dues to departments dealing with telephones                                                                                                     | NPL                          | - |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)                                                      | NPL                          | - |
|     | (f) Other dues, if any                                                                                                                              | NPL                          |   |
| (b) | (I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AQSPV2604H<br><del>NPL</del> |   |
|     | (II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]                                                             | NPL                          |   |
|     | (III) Sales Tax [Only in case of proprietary business]                                                                                              | NPL                          |   |
|     | (IV) Property Tax                                                                                                                                   | NPL                          |   |

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110195365710

Gender :- M (M/F)

Date of Birth :- 1 9 1 1 1 9 8 9 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MESSONNER  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- ROHTAS

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 08/02/2022

Signature: Ravishankar Vishwakarma

Name of Employee: RAVI SHANKAR VISHWAKARMA

Designation: OFFICE ATTENDANT

Department: B.V.S. (PATNA)

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.